

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:5045  
ANSWERED ON:02.09.2011  
OFFICERS PAY PARITY  
Jaiswal Dr. Sanjay

**Will the Minister of FINANCE be pleased to state:**

- (a) whether suggestions/requests have been received from various quarters for grant of pay parity to Indian Forest Service (IFS) and Indian Police Service (IPS) officers equivalent to the Indian Administrative Service (IAS) officers two years junior to them:
- (b) if so, the details thereof: and
- (c) the follow-up action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (c): Suggestions have been received for grant of benefit of non- functional financial upgradation, linked with the appointment of IAS officers in PB-3, PB-4 and HAG scale in State cadre and in regard to pay fixation.

Pay parity to IPS and IFS Officers in respective State cadres, linked with the appointment of IAS Officers of a particular batch at the Centre, is provided for in terms of the existing Rules. Provisions also exist for pay fixation in the case of those officers who are posted in the State and at the Centre.

There is no discrimination against IPS / IFS Officers in grant of non-functional upgradation vis-a-vis officers of organized Group `A` Services. No modification in the existing provisions is therefore, contemplated.